

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.204

IA-6053/2022

In

IB-316(ND)/2022

IN THE MATTER OF:

State Bank of India

Vs.

SPML Infra Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 17.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Mr. Ankur Mittal and Ms. Yashika Sharma, Advocates

For the Respondent

: Mr. Sanjiv Sen, Sr. Adv., Mr. Udayaditya Banerjee, Mr. Parag Chaturvedi, Ms. Shreya Bhojnarwal, Advs.

For the Intervenor

: Mr. Soumya Dutta, Adv. for intervenor in IA-6053/2022

ORDER

With the consent of the parties, the matter is adjourned.

List the matter on **14.02.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)